

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 23.05.2022 (MONDAY)**

**COURT –III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)**

**For Admission (Fresh Case)**

| <b>S. No.</b> | <b>Case No.</b>                   | <b>Name of the parties</b>                                       | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|-----------------------------------|--|-------------------------------|--------------------------------|
| <b>1.</b>     | Comp. App. (AT)<br>No. 87 of 2022 | Religare Enterprises Ltd.<br>Vs.<br>Malvinder Mohan Singh & Ors. | Sandeep D. Das                |                                |

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**By order of Hon'ble Chairperson**

**-sd/-  
Registrar**